

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
06.07.2020

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Crime 188/2020 Hosakote PS	11. OS 73/2014
2. CC 922/2011	12. OS 229/2015
3. Cmis 9/2017	13. OS 129/2017
4. CC 1085/2020	14. OS 126/2020
5. OS 83/2011	15. OS 155/2020 Sagara Vs. State of Karnataka
6. OS 190/2012	16. OS 156/2020 Nagaraju. Vs. Munishamappa
7. OS 25/2012	17. OS 157/2020 Byrappa Vs. Kirana
8. OS 196/2013	18. OS 158/2020 Venkatesha C Vs. Venkatesha M
9. OS 197/2013	19. C misc 155/2020 Sri Pacha Matian Rahamathulla V/s The Registrar
10. OS 195/2013	<b>ARGUMENTS</b> 20. OS 113/2013

Hosakote

Dated: - 03.07.2020

*Trinn 03/06/2020*  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note :**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.